



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/6/2022 WITH PIL/52/2020 (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
	WITH I.A.(Civil)/1803/2020 in PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG)	ASSTT.S.G.I.
2	PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3658/2023 in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
3	Cont.Cas.(Crl.)/1/2025 FIXED	ADVOCATE GENERAL, ASSAM AND ANR Versus ANIL KUMAR BHATTACHARYYA AND ANR	MR. K K DUTTA MR. D. SAIKIA, SR. ADV. (AG, ASSAM, PETITIONER IN PERSON)	
4	Cont.Cas.(Crl.)/2/2025	ADVOCATE GENERAL, ASSAM AND ANR Versus PALLAVI TALUKDAR AND ANR	MR. K K DUTTA MR. D. SAIKIA, SR. ADV. (AG, ASSAM, PETITIONER IN PERSON)	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
5	WA/143/2025 B/O	C LALTLEIPUII Versus THE STATE OF MIZORAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D DAS SR. ADV (R-5) MR. R B PHOOKAN(R-5) MR. K MOHAMMED(R-5) MS S SHARMA(R-5) MR K J HAZARIKA(R-5)

6	WA/144/2025 B/O	SMT LALHRUAITLUANGI AND 33 ORS Versus THE STATE OF MIZORAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	MR. D DAS SR. ADV (R-4) MR. R B PHOOKAN(R-4) MR. K MOHAMMED(R-4) MS S SHARMA (R-4) MR K J HAZARIKA(R-4) GA, MIZORAM
HEARING				
7	WA/360/2014 CAVT. NO. 1650/2014 WITH WP(C)/3594/2014 (D/O)	THE STATE OF ASSAM and 22 ORS Versus ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGOHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR.B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
8	WITH WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
9	WITH WA/23/2017	THE STATE OF ASSAM and ANR Versus MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
10	WITH WP(C)/5557/2017	SANJIB DAIMARI and 7 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
11	WITH WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
12	WITH WP(C)/5366/2020	PRANAB KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
13	WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
14	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
15	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I

16	WA/91/2019 IN WP(C)/8/2011(D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B CHOUDHURY, ADV. FOR AGRICULTURE DEPARTMENT MR. B PRASAD
17	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU MR. S K MEDHI (R-6)
18	WITH WA/417/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, FINANCE
	WITH I.A.(Civil)/1453/2024 in WA/417/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
19	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. R K D CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
20	WP(C)/2905/2019 FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
21	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
22	WA/284/2024 CAVT. NO.07352/024, B/O	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
	WITH I.A.(Civil)/2493/2024 in WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
23	WA/283/2024 CAVT. NO. 07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
24	WA/292/2024 CAVT. NO.08092/024, FIXED	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1795/2024 CAVT. NO.01362/024, WITH WP(C)/595/2024 (D/O), FIXED	MD. FARIJ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. N I KHAN MR. S Z RAHMAN	SC, ELEM. EDU MR. JUNM LASKAR FOR CAVEATOR
2	WITH WP(C)/2327/2025	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
3	WP(C)/2116/2025 FIXED	BASUNDHARA KANGKAN DARIG Versus THE STATE OF ASSAM AND ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	SC, SEC. EDU. SC, FINANCE
4	WP(C)/2248/2025 FIXED	SADHANA CHAUDHARI Versus THE UNION OF INDIA AND 7 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, NVS
5	WP(C)/2289/2025 FIXED	MOHAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
6	WP(C)/2290/2025 FIXED	BABUL ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
ORDER (STAY VACATING)				
7	I.A.(Civil)/1247/2025 in WP(C)/4669/2024	THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS Versus SRI DIPAK DAS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. R J DAS
	WITH WP(C)/4669/2024 IN WP(C)/3998/2023 (D/O), FIXED	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
	WITH I.A.(Civil)/500/2025 in WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)

ADMISSION

8	WP(C)/3521/2022 B/O	MD.AZIZUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
10	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
11	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
12	WP(C)/3395/2023 FIXED	HITESH BORO Versus THE STATE OF ASSAM AND 3 ORS.	MR N SARMA MR. U SARMA	SC, SEC. EDU.
13	WITH WP(C)/2891/2023	SATISH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. U SARMA	SC, SEC. EDU.
14	WP(C)/4164/2023 FIXED	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
15	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIANR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
16	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
17	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MR. N J GOGOI(R-5) MS A DAS(R-8) MS. S DEB (R-5) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
18	WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

19	WP(C)/2600/2024 FIXED	MANMATH CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
20	WP(C)/4265/2024 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	GA, ASSAM MR. R ISLAM (R-7) S BEGUM(R-7) SC, SEC. EDU. T TALUKDAR(R-7)
21	WP(C)/6999/2024 FIXED	SK. CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
22	WP(C)/1433/2025 FIXED	RABIN CH. SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<u>ORDERS</u>				
23	Cont.Cas(C)/438/2017 FIXED	NIRUPAMA SAHARIA and 6 ORS. Versus PREETAM SAIKIA and ORS.	MR.S K GOSWAMI MR.N BARMAN MR.H C SARMA	MR S M T CHISTIE (R-4,6) MR.M R LASKAR(R-1) MR. P K BORAH MRSR BORAH(R-1) MR B KAUSHIK MS K DAS (R-4) MR.D SAIKIA(Sr.Adv.)(R-1,2,4)
24	Cont.Cas(C)/451/2024 FIXED	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR B KAUSHIK
25	Cont.Cas(C)/599/2024 FIXED	MD ZIAUR RAHMAN Versus S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAIR
26	Cont.Cas(C)/615/2024 FIXED	SMT. DIBYA LATA HAZARIKA Versus SMTI SURANJANA SENAPATI, ACS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
<u>HEARING</u>				
27	WP(C)/2902/2016 FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
28	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
29	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024				
		PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
WITH				
30	WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR P P MEDHI MR G BARGAYARY Z HAQUE	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



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[For Tuesday, 13th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1303/2025	ABBAS ALI @ BIHARI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1309/2025	HANIF UDDIN @ HANIF Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MR S ISLAM	PP, ASSAM
3	Bail Appln./1319/2025	ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. S M MOLLAH MR. J ALI	PP, ASSAM
4	Bail Appln./1330/2025	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
5	Bail Appln./1390/2025	EAKUB ALI @ EYAKUB ALI Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
6	Bail Appln./1427/2025	VISHAL KUMAR Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
7	Bail Appln./1438/2025	PRAKASH PRADHAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./1447/2025	MD. FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
9	Bail Appln./1464/2025	SRI RAJESH KUMAR Versus THE STATE OF ASSAM	MR B BORA	PP, ASSAM
10	Bail Appln./1469/2025	SRI BADRUZ ZAMAN CHOUDHURY Versus THE STATE OF ASSAM	MRS. R RONGMEI D GONMEI	PP, ASSAM
11	Bail Appln./1478/2025	MD. MOFAZEL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
12	Bail Appln./1487/2025	AMJAD ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

MOTION

13	Crl.Pet./548/2025	MD. HUSSAIN AHMED LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	PP, ASSAM
14	Crl.Pet./549/2025	PRADIP DUTTA ROY Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH P GOGOI	PP, ASSAM
15	AB/980/2025	BIKUL BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
16	AB/1035/2025	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
17	AB/1044/2025	AMELA KHATUN Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
18	AB/1045/2025	DULAL DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MD. K ISLAM	PP, ASSAM
19	AB/1047/2025	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
20	AB/1048/2025	ANOWARA KHATUN @ ANORA KHATUN AND ORS Versus THE STATE OF ASSAM.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2772/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	THONGKHONGMAYUM BOBY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
22	Bail Appln./30/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
23	Bail Appln./295/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
24	Bail Appln./398/2025 WITH CASE RECORD(SCANNED COPY)	PREMA PANDIT Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
25	Bail Appln./428/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
26	Bail Appln./494/2025 WITH CASE RECORD(SCANNED COPY)	GANESH SAHA @ TENDAL Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
27	Bail Appln./703/2025 WITH CASE RECORD(SCANNED COPY)	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
28	Bail Appln./736/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHANKAR DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	SC, NCB
29	Bail Appln./857/2025 WITH OFFICE NOTE, FIXED	RIYAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
30	Bail Appln./879/2025 WITH OFFICE NOTE, FIXED	MUSTAF ALI @ MUSTAFHA ALI Versus THE STATE OF ASSAM AND ANR.	M M RAHMAN	PP, ASSAM

31	Bail Appln./906/2025 WITH CASE RECORD(SCANNED COPY)	SAIKHONGAM HAO KIP Versus THE UNION OF INDIA	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	SC, NCB
32	Bail Appln./1158/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. F A HASSAN	PP, ASSAM
33	Bail Appln./1184/2025 FIXED	VIJAY RAY Versus THE STATE OF ASSAM	MR. M K SARMA MR. S B PRASAD	PP, ASSAM
34	Bail Appln./1288/2025 WITH OFFICE NOTE, FIXED	SRI RAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A SAIKIA MR. N K DAS MR. A S ALI B DEKA	PP, ASSAM
35	Bail Appln./1297/2025 FIXED	N HOTOLU ACHUMI Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
36	Bail Appln./1299/2025 FIXED	KHEBOTO V MURU Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
37	Bail Appln./1318/2025 WITH OFFICE NOTE, FIXED	MD KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM
38	Bail Appln./1340/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
BAIL HEARING				
39	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
40	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
41	AB/357/2025 FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
42	AB/890/2025 WITH OFFICE NOTE, FIXED	RAJ KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. N MAHAJAN, Amicus Curiae,(R-2) PP, ASSAM
43	AB/917/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
44	AB/949/2025 FIXED	HABIBAR RAHMAN @ HABIBAR RAHMAN PRODANI AND 2 ORS. Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
45	AB/975/2025 WITH OFFICE NOTE, FIXED	FOYAZ UDDIN BORBHUYAN @ FOYAZ UDDIN AHMED BORBHUYAN Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
46	AB/981/2025 WITH OFFICE NOTE, FIXED	RIAJUL ISLAM @ RIYAZUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B M DEKA M ARIF	PP, ASSAM
47	AB/1005/2025 WITH OFFICE NOTE, FIXED	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2320/2025 FIXED	MONKICHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL (N.C. HILLS) AND 3 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAN	SC, NCHAC
2	WP(C)/2383/2025 B/O	SNOWFALL AGRO PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. P DEKA MR R HOQUE MR A DAS	SC, ATEPFO GA, ASSAM
ADMISSION				
3	WP(C)/6391/2023 PART-HEARD, FIXED	MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. M K MAJUMDAR (R-4) MR. T K DEY(R-4) SC, CBSE
4	WP(C)/3716/2023 B/O	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	SC, PWD ROAD GA, ASSAM SC, REVENUE
5	WP(C)/5465/2023 B/O	M/S MAA MANOSHA TRADE COM. Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, ELEM. EDU MR. T J MAHANTA (R-3) MR. P N GOSWAMI (R-2) MR M CHOUDHURY MR. S ISLAM (r-5) MR A HAWARI (R-3) MR A HAWARI (R-3) SC, ASTBP
WITH				
	I.A.(Civil)/3753/2023 in WP(C)/5465/2023	M/S. R.J. ENTERPRISE Versus M/S MAA MANOSHA TRADE COM. AND 3 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	MR. A DHAR
6	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)

7	WP(C)/574/2024 FIXED	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
8	WP(C)/6748/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	MR. S ALI SC, TRANSPORT DEPARTMENT, ASSAM
9	WP(C)/203/2025 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
10	WP(C)/453/2025 FIXED	REEJEET NUNISA Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. D THAOSEN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD SC, NCHAC
11	WP(C)/738/2025 WITH OFFICE NOTE, B/O	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	MR. K N CHOUDHURY(R- 1,2,3) MISS. R R KAKATI (R-1,2,3) MR. D J DAS (R1-R3) N GAUTAM(R-1,2,3) MR. TANUZ KASHYAP (R1- R3) SC, I O C
12	WITH WP(C)/6142/2024	M/S S. H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	MR. K N CHOUDHURY (R1- R5) MISS. R R KAKATI (R1-R5) MR. D J DAS (R1-R5) MS N MAHANTA (R1-R5) N GAUTAM (R1-R5)
13	WP(C)/1569/2025 FIXED	M/S S S ENTERPRISE Versus UNION OF INDIA AND ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY (C.G.C) DY.S.G.I.
<u>ORDERS</u>				
14	WP(C)/3159/2023 WITH OFFICE NOTE, B/O	SHAHID AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, PWD SC, REVENUE
<u>HEARING</u>				
15	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
16	WP(C)/496/2014 WITH WP(C)/251/2013 (D/O), WITH LCR	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR. J BARMAN MR D J BORO (R-1) MR.L P SHARMA MR.S CHAKRABARTY
17	WP(C)/1901/2014 CAVT. NO.69/2/014	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MS.S G BARUAH MR B CHOUDHURY MR. K P PATHAK	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH

18	WP(C)/4949/2014	THE GENERAL SECRETARY, ASSAM CHAH KARMACHARI SANGHA Versus THE MANAGEMENT OF BELSIRI TEA ESTATE and 5 ORS	MR.P KALITA MS.M THAKURIA MR.B BHATTACHARYYA	MR. M NATH (R-15) MR.P SUNDI MR. A ROY (R-15) MR.A GOSWAMI MR. A BHATTACHARJEE (R-15) MR. U. DUTTA (R-15)
19	WP(C)/1102/2015 WITH LCR	THE MANAGEMENT OF UCO BANK Versus MD. MATIUR RAHMAN and ANR	MR.S N SARMA MR.A J DAS MR.N BARUAH	MR.A KHALEQUER-1 MR.Z KHALID(R-1)

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/793/2023	RANTU KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM
2 WP(C)/722/2024	PANAKAN RABHA AND 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MR. A K GUPTA (R7-R12) MS B SARMA (R7-R12) SC, REVENUE
3 WP(C)/2273/2024 WITH WP(C)/4822/2022 (D/O), FIXED	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, AG SC, FINANCE
WITH 4 WP(C)/1788/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM 4 ORS	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM MR. T C CHUTIA (R-1, R-4 & R-5) SC, AG MR. R K TALUKDAR (R-3)
WITH 5 WP(C)/4822/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
6 WP(C)/2361/2024	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
7 WP(C)/3441/2024	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
8 WP(C)/4061/2024	RANJEET DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE
9 WP(C)/4274/2024	PRAFULLA BORA, APS (RETD.) AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	GA, ASSAM SC, AG SC, FINANCE

10	WP(C)/5766/2024 FIXED	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC MR. J K GOSWAMI SC, AEGCL
11	WP(C)/6762/2024 PERSONAL APPEARANCE, FIXED	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
12	WP(C)/280/2025	PARTHA SARATHI SHILL Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) MR. D DEKA DY.S.G.I.
13	WP(C)/333/2025	SOMANATH MAHARANA Versus THE UNION OF INDIA AND 4 ORS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	DY.S.G.I.
14	WP(C)/611/2025	BIPUL RAY Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	MR M R ADHIKARI (C.G.C) DY.S.G.I.
15	WP(C)/765/2025	BILAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
ORDERS				
16	WP(C)/7766/2022	PABITRA KUMAR PATHAK Versus THE STATE OF ASSAM AND 31 ORS.	MS S CHAKRABORTY	MR D KALITA (R- 4,7,14,25,31,22,23, 26,11,20,5,12,17,28,15,6,9,10, 16,29,24,13,18,30) GA, ASSAM MR B PRASAD (R- 4,7,14,25,31,22,23, 26,11,20,5,12,17,28,15,6,9,10, 16,29,24,13,18,30)
17	WP(C)/6772/2023	DHARANI TAW Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM
18	Cont.Cas(C)/350/2024	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR(R-1,6) MR. B GOGOI (r-3,8) MS. N BORAH(R-1,6) MR P NAYAK (r-3,8) MR S DUTTA(R-1,6) MS J BORAH(R-1,6) MR A CHALIHA (r-3,8)
19	Cont.Cas(C)/721/2024	DHARMENDRA SAIKIA Versus DR. J B EKKA, IAS AND 9 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR (R1, R6) MR. B GOGOI (R3) MS. N BORAH (R1, R6) MR P NAYAK (R3) MR S DUTTA (R1, R6) MR A CHALIHA (R3) R M BAROOAH (R3)
20	Cont.Cas(C)/129/2025	P J MOHANA PANICKER AND 34 ORS. Versus GIRIDHAR ARMANE AND 2 ORS.	MRS. R BORAH MR. D BORAH	MR. K GOGOI (R-3)
21	I.A.(Civil)/1298/2025 IN WP(C) 6268/2017 (D/O) in WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE	C.G.C. MR H GUPTA
22	I.A.(Civil)/1392/2025 in WP(C)/4041/2022	THE COMPTROLLER AND AUDITOR GENERAL OF INDIA C AND AG Versus MRS HUTEN SANDELA ANAL	MR. R K TALUKDAR	MR. S C BISWAS

	WITH WP(C)/4041/2022	HUTEN SANDELA ANAL Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR, SC, CAG SC, L G B R I M H ASSTT.S.G.I.
23	WITH WP(C)/5300/2021	RINTUMONI PATIR Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2427/2021 in WP(C)/5300/2021	NORTH EASTERN COUNCIL Versus RINTUMONI PATIR AND 4 ORS	B DEKA	MR. S C BISWAS
24	WITH WP(C)/5306/2021	JUNU DOLEY Versus THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
25	WITH WP(C)/5435/2021	BASANTI KUMSING Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
26	WITH WP(C)/3663/2022	MEGHALI MECH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
27	WITH WP(C)/4082/2022	SHILPI DEURI Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
28	WITH WP(C)/4092/2022	GEDEK YOMCHA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
29	WITH WP(C)/4093/2022	CHITRALEKHA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
30	WITH WP(C)/4144/2022	BUDHISWARI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
31	WITH WP(C)/4163/2022	GITA DEKA Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
32	WITH WP(C)/4215/2022	SMTI MITALI CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Review.Pet./14/2021 IN WP(C)/3029/2019 (D/O), WITH LCR	MUSST. ANJUMA BEGUM Versus THE UNION OF INDIA 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 Review.Pet./102/2021 IN WP(C)/8178/2018(D/O), WITH REVIEW.PET/95/2019 (D/O)	ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 Review.Pet./27/2022 IN WP(C)/2853/2019 (D/O)	ATAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 Review.Pet./31/2022 WITH WP(C)/2076/2017 (D/O), WITH LCR	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS	MD B ISLAM MR. N AHMED MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5 I.A.(Civil)/186/2022 WITH WP(C)/3674/2017(D/O) in Review.Pet./359/2022	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM ASSTT.S.G.I.
WITH Review.Pet./359/2022 (Filing Number)	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS. E	MR. M KALITA	
6 Review.Pet./30/2025 IN WP(C)/905/2019 (D/O)	ANOWARA BEWA Versus THE UNION OF INDIA	MR F Z MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

HEARING

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2247/2025 FIXED	KAD BHANU BEGUM @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH MR. SAYED SALIM AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING				
2	WA/59/2023 PART-HEARD, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
3	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
4	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
5	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
6	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
7	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

8	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
9	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
10	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
11	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
12	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
13	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
14	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
15	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
16	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
17	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
18	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
19	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM

20	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
21	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
22	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
23	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
24	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
25	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
26	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
27	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
28	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
29	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
30	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

31	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
32	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
33	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
34	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
35	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
36	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
37	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
38	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
39	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
40	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
41	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
42	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
43	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
44	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

45	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH L.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
46	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
47	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
48	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
49	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
50	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
51	WP(C)/652/2018 FIXED	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cont.Cas(C)/5/2025 PERSONAL APPEARANCE AT 10.30 AM. FIXED.	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
2	WITH Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR

HEARING

3	Mat.App./51/2019 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
4	CRL.A(J)/10/2022 4 Y 1 M 9 D.:WITH LCR 4 FILES. P.B-2. FIXED.	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
5	Mat.App./23/2022 WITH LCR 2 FILES, WITH AFFIDAVIT FILE, FIXED	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MS. M DEV MRS. B GOGOI MS P DEB MR. A SARMAH MS N DEB	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA

6	Crl.A./119/2022 WITH LCR 5 FILES. P.B-2. FIXED.	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. A AHMED MR. D BORA MR. N MAHAJAN MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/294/2022 in Crl.A./119/2022	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
7	Crl.A./451/2023 WITH LCR 4 FILES. P.B-2. FIXED.	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
	WITH I.A.(Crl.)/1033/2023 in Crl.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
8	Hill.Appeal/1/2024 WITH LCR.(ASSIGNED)	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
9	CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
10	Crl.A./30/2024 WITH LCR 6 FILES. P.B-2. FIXED.	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/97/2024](#)
in CrI.A./30/2024

MD. FAZAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. A K BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR J DAS

PP, ASSAM

WITH
[I.A.\(CrI.\)/111/2025](#)
in CrI.A./30/2024

ABUL BASAR
Versus
THE STATE OF ASSAM AND 6 ORS

MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED
TANZIM L. CHOUDHURY

MR. I H LASKAR (R-2,3,5)
MR. P K DEKA(R-2,3,5)
MR. M KHAN(R-4,6,7)
MD. S ALOM(R-2,3,5)
MR. M S ALAM(R-2,3,5)
MR. P DAIMARY(R-2,3,5)
MR A K DAS (R-4,6,7)
MS J AKTAR(R-4,6,7)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/2135/2025 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
2	WITH WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
3	WITH WP(C)/6309/2024	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
4	WITH WP(C)/2137/2025	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	WP(C)/5950/2024 PART-HEARD, FIXED	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
6	WITH WP(C)/3978/2024	ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU(CGC) DY.S.G.I.
7	WITH WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
8	WITH WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
9	WITH WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.

10	WITH WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
11	WITH WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
12	WITH WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/4052/2024 in WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
13	WITH WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
14	WITH WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
15	WITH WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
16	WITH WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
17	WITH WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
18	WITH WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
19	WITH WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
20	WITH WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
21	WITH WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
22	WITH WP(C)/6252/2024	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
23	WITH WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
24	WITH WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.

25	WITH WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
26	WITH WP(C)/6448/2024	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
27	WITH WP(C)/6456/2024	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
28	WITH WP(C)/6474/2024	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.
29	WITH WP(C)/6513/2024	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
30	WITH WP(C)/6661/2024	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
31	WITH WP(C)/6727/2024	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
32	WITH WP(C)/6790/2024	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
33	WP(C)/5048/2023 FIXED	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
34	WP(C)/1949/2024 FIXED	NO. 14897250A SURESH KUMAR Versus THE UNION OF INDIA AND 6 ORS	DR G J SHARMA MR S NATH MS. K DAS	MS. B SARMA DY.S.G.I.
35	WP(C)/4370/2024 B/O	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
36	WP(C)/5149/2024 FIXED	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
37	WP(C)/1216/2025 FIXED	DR MILANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E
38	WITH WP(C)/1905/2025	DR MILANNJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND ORS	MR S SARMA MR. U K GOSWAMI	GA, ASSAM MR. S BANIK (R-4) SC, P H E
HEARING				
39	WP(C)/6452/2022 PART-HEARD, FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.

40	WITH WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
41	WITH WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
42	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
43	WP(C)/6514/2014 FIXED	SMTI HANUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
44	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
45	WP(C)/1823/2024 FIXED	RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



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[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1479/2025	AJIT KUMAR TIWARI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
MOTION				
2	Crl.Rev.P./167/2025	WESTERN CARRIER (INDIA) LTD AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K AGARWAL MR. K P MAHESWARI MR. DIVYANSH RATHI	PP, ASSAM
3	Crl.Rev.P./169/2025	MD ABED ALI AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
	WITH I.A.(Crl.)/454/2025 in Crl.Rev.P./169/2025	MD ABED ALI AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
4	Crl.Pet./419/2025 FIXED	MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
5	Crl.Pet./420/2025 FIXED	MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
6	AB/1009/2025	MAJEDA KHATUN AND ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
ADMISSION				
7	Crl.Pet./1264/2022 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM

8	Crl.Rev.P./127/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MANIK BRAHMA Versus ANIMA BASUMATARY	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	MRS. S RAHANA MR. A M AHMED MS. P. GHOSH
9	Crl.Pet./149/2023 FIXED	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGUM LASKAR	MR. A M BARBHUIYA MR. M J QUADIR MR. D J HALOI MR. S A HUSSAIN MS. S R MAZARBHUIYA MS. A BEGUM MR. A K HANNAN	MR. M J QUADIR MR. B U LASKAR MR. A K HANNAN
10	Crl.Rev.P./305/2023 B/O	ABHIJIT LASKAR Versus THE STATE OF ASSAM AND ANR	MR M GARODIA	MR. M J BARUAH(R-2) MR. A. ALI (R-2) PP, ASSAM
11	Crl.Rev.P./497/2024 FIXED	BIKRAM CHETRI Versus POONAM CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR A TEWARI MRS R KAKATI MS. M PATHAK J KOTOKY MR. A CHETIA
12	Crl.Pet./1449/2024 B/O	NURUL HASSAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MS. R CHOUDHURY PP, ASSAM
13	Crl.Pet./14/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
14	Crl.Rev.P./78/2025 FIXED	SRI DIGANTA BAISHYA, Versus BHANITA BARMAN BAISHAYA,	MR. R ALI MR M Z SHAH	MRS. R KAKATI MS. M PATHAK MS. N BARMAN
15	Crl.Rev.P./153/2025 FIXED	MRS RWISUMWI BASUMATARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
16	Crl.A./158/2025 WITH OFFICE NOTE, FIXED	AKER ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
17	Crl.Pet./184/2025 FIXED	NASER KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
18	Crl.Pet./235/2025 B/O	SELIMUL ISLAM Versus THE STATE OF ASSAM AND ANR.	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
19	Crl.Pet./394/2025 B/O	MRS. SIMA BEGUM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	Crl.Pet./465/2025 WITH LCR 2 FILES, FIXED	MS TERISA HOJAI AND ANR Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA K BHARALI	PP, ASSAM
21	WITH Crl.Pet./339/2023	TERISA HOJAI AND ANR Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	PP, ASSAM
ORDERS				
22	Crl.A./332/2019 WITH LCR 5 FILES, P.B.-1, FIXED	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
23	Crl.Pet./560/2020 B/O	NIRANJAN SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR. H MAZUMDER	PP, ASSAM

24	I.A.(CrI.)/1108/2024 WITH LCR 6 FILES, OFFICE NOTE, FIXED in CrI.A./461/2023 WITH CrI.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR. MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH MR H R A CHOUDHURY MR. M A SHEIKH K U AHMED MR. A AHMED MS F INTAZ MS C MEDHI MR. I U CHOWDHURY MR. W A SHEIKH MR. SAYED SALIM AHMED PETITIONER IN PERSON	PP, ASSAM MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
25	CrI.L.P./21/2025 in CrI.A./3721/2025 WITH CrI.A./3721/2025 (Filing Number) WITH I.A.(CrI.)/456/2025	HIMADRI DHAR Versus RATNA DHAR AND ANR HIMADRI DHAR Versus RATNA DHAR AND ANR HIMADRI DHAR Versus RATNA DHAR AND ANR,	PETITIONER IN PERSON PETITIONER IN PERSON	
26	I.A.(CrI.)/145/2025 WITH LCR 4 FILES, B/O in CrI.A./62/2025 WITH CrI.A./62/2025	SRI DILIP DEBNATH Versus THE STATE OF ASSAM DILIP DEBNATH Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA MR. R R KAUSHIK	PP, ASSAM PP, ASSAM
27	CrI.Pet./442/2025 FIXED	DILWAR HUSSAIN MAZUMDAR Versus THE STATE OF ASSAM AND ANR		
28	I.A.(CrI.)/453/2025 in CrI.Rev.P./4055/2025 WITH CrI.Rev.P./4055/2025 (Filing Number)	SYED MUBINUR ROHMAN @ MUBIN Versus THE STATE OF ASSAM AND ANR SYED MUBINUR ROHMAN ALIAS MUBIN Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL ROUNAK SULTANA SADIAL	PP, ASSAM
<u>HEARING</u>				
29	CrI.Rev.P./46/2012 WITH LCR 4 FILES, FIXED	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	MR. B SARMA, SPL. P.P., WILDLIFE PROTECTION PP, ASSAM
30	CrI.Rev.P./61/2012 WITH LCR 4 FILES, FIXED	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
31	CrI.Rev.P./85/2012 WITH LCR 5 FILES, FIXED	CHANDRA BAHADUR ROY and ANR. Versus STATE OF ASSAM	MR. N ALAM MR.S U AHMED MD.S ISLAM MISSN MAHANTA	PP, ASSAM
32	CrI.Rev.P./139/2012 WITH LCR 3 FILES, FIXED	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MR. DIKSHIT GOGOI, AMICUS CURIAE MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
33	CrI.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM

34	Crl.A./132/2013 WITH LCR 5 FILES, FIXED	KULSUMA BEGUM BARBHUIYA @ KULSUMA BEGUM Versus STATE OF ASSAM	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS	PP, ASSAM
35	Crl.A./116/2014 WITH LCR 15 FILES, FIXED	SMTI GITUMONI DAS, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAMUAH MR.P P BORTHAKUR MR. SURAJIT DAS, AMICUS CURIAE MS.R BORA MR.U CHAMUAH	SC, CBI
36	WITH Crl.A./97/2014	MITALI GOSWAMI KALITA Versus CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR A KALITA, AMICUS CURIAE MR.D GOGOI MRK K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
37	WITH Crl.A./104/2014	MUKUL KALITA Versus CENTRAL BUREAU OF INVSTIGATION CBI	MR. A DHAR, AMICUS CURIAE MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
38	WITH Crl.A./124/2014	MADAN GOPAL SAHA and 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. B SARMA, AMICUS CURIAE MS.N THAPA MR.B SINHA	SC, CBI
39	WITH Crl.A./166/2014	PRANAB DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.K DAS MR A AHMED, AMICUS CURIAE MR.B NEOG MR. V A CHOWDHURY MS P DASGUPTA	SC, CBI
40	Crl.Rev.P./258/2014 WITH LCR 2 FILES, B/O	MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	MRM J QUADIR MR.S Y AHMED MRS.S HASNAIN
	WITH Crl.M.C./550/2014 in Crl.Rev.P./258/2014	MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.A HAZARIKA	
41	Crl.Rev.P./20/2022 WITH LCR 3 FILES, FIXED	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR H K J AHMED MR A TALUKDAR MR S M ABDULLAH P MR. DITUL DAS MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN MS A PAYENG MS TINLUNG	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)
42	Crl.Rev.P./328/2023 WITH LCR 3 FLES, B/O	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	MR. N K DAS (R-2) PP, ASSAM
43	Crl.Pet./1058/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/111/2024 PART-HEARD, FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus GIRIKANTA MAHANTA AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. D NATH (R-4,5,6)
2	WITH CRP/140/2023	MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
3	WITH CRP/141/2023	BILLAL HUSSAIN @ BILLAL HASSAN Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
4	WITH CRP(IO)/40/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus MUHIT SINHA @ MOHID SINHA @ MUHIT SINGHA AND ANR	MR T KALITA	MR. M TALUKDAR (R-1)
5	WITH CRP/44/2025	SUBARNALATA DAS Versus MAHESWARI INDUSTRIES AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
6	WP(C)/4888/2023 FIXED	ASSAM (BHOURELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOURELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
ORDERS				

7	Tr.P.(C)/5/2024 (AT 2:00 PM), FIXED	ANJAN MUDOI Versus QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT
8	CRP(IO)/38/2025 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus PINAKI RANI NATH @ PINAKHI NATH AND 3 ORS	MR T KALITA J KOTOKY	
9	I.A.(Civil)/952/2025 (AT 2:00 PM), FIXED in FAO/12/2017 WITH FAO/12/2017 WITH I.A.(Civil)/782/2017 in FAO/12/2017	SELIM UDDIN LASKAR Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR AND 3 ORS. SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS, SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MR. A M S MAZUMDER MRA R BHUYAN MR.A M S MAZUMDER MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA MR. N H BARBHUIYA (R- 1,2,3,4) MS. N.A. LASKAR (R- 1,2,3,4) MS. S. DEY (R-1,2,3,4)
HEARING				
10	RSA/89/2008 WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA
11	RSA/134/2008 WITH LCR WITH MC/1980/2010 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus ON THE DEATH OF LATE SAMARESH BANERJEE HIS LEGAL HEIRS MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
12	RSA/16/2010 WITH LCR, FIXED WITH RSA/17/2010	STRUCK OFF and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS STRUCK OFF and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S C KEYAL S K GHOSH	MRG P BHOWMIK G P BHOWMIK J PURKAYASTHA
14	RSA/293/2010 WITH LCR	KAMAL PRASAD CHAKRABORTY, Versus DAKHIN HAIBORGAON NATYA SAMITY and 2 ORS,	MR. B R DEY MR S DEY MR.D SUR MR. T ROY MS.D SINHA MS. B SARKAR MR S DEY MR P K DEBROY MS P SEN MR.M K JAIN	MR.R P KAKOTI MR.A C SARMA MR. A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
15	RSA/131/2012 WITH LCR	HANIF UDDIN and 6 ORS Versus KAMARUDDIN and ORS	MD.M H RAJBARBHUIYAN MR.R DEV MR.W RAHMAN MS.D J BORAH	GA, ASSAM MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR SR. GA, ASSAM

16	RSA/79/2014 CAVT. NO. 1440/2013 (AT 2:00 PM), FIXED, WITH LCR	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
17	WITH RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
18	RSA/196/2023 WITH LCR, FIXED	BHUPEN BARMAN Versus DHARMESWAR BARMAN AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	MR. D DOLEY (r-1) MS A DEKA (r-1)
19	CRP(IO)/237/2023 WITH LCR, FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
20	CRP(IO)/315/2023 WITH LCR, FIXED	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)
21	MFA/15/2024 WITH LCR, FIXED	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M.CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 CRP(IO)/49/2024 FIXED	KAMAL TIBREWALA Versus KRISHNA KUMAR AGARWAL	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
BAIL HEARING (BA)			
2 Bail Appln./999/2025 BA 1458/2024(D/O), WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3 Bail Appln./1144/2025 WITH CASE RECORD(SCANNED COPY), FIXED	GUNA @ GUNARAM DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
4 Bail Appln./1342/2025 WITH OFFICE NOTE, FIXED	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
5 Bail Appln./1361/2025 BA 3362/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	THIYAGARAJAN M Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB
ORDERS			
6 CRP(IO)/337/2023 FIXED	RATAN LAL SHARMA Versus HIFZUR RAHMAN AND ANR.	MR. D MOZUMDER MR. SAILENDRA DEKA MR. D CHOUDHURY	MR. N HAQUE (r-2) MR D GOSWAMI (r-1) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MR K BARMAN (r-1) MR S AFRIDI (r-1)
7 CRP(IO)/287/2024 CAVT. NO.06822/024, WITH LCR, FIXED	BIMAL KR. SARMA AND 2 ORS. Versus DAIBAKI KUMARI DEVI	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. R BARUAH MR. A IKBAL MS. M NATH FOR CAVEATOR

HEARING

8	CRP/22/2023 WITH LCR	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED
9	CRP/11/2024	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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10)	MR J CHOPRA	11-05-2025	To	04-06-2025



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[For Tuesday,13th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M.CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
2	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
3	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
4	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
5	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
6	MACApp./563/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SMTI ASHA DEVI and 3 ORS	MRS.B ACHARYA MR.A ACHARYA	MR. T J MAHANTA (R MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)

7	WITH MACApp./590/2017	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR. A ACHARYA	MR. A BHATTACHARYYA MR. S SINGH
8	MACApp./204/2019 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
9	WITH I.A.(Civil)/1202/2019 in MACApp./204/2019	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
10	MACApp./278/2020 WITH LCR	ANJAN RAJBANGSHI Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR M AHMED MR A HUSSAIN	MR. A J SAIKIA MR G S BORO
11	MACApp./283/2020 WITH LCR	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR SISHIR DUTTA(R-1) MR. A DUTTA (R-1) MS S MOCHAHARI(R-1) MR. S DUTTA (R-1) MRS. P M DUTTA (R-1)
12	MACApp./37/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR J DAS (AS LEGAL-AI- -COUNSEL FOR R-1) MR. B BARUAH (r-2) DR. P AGARWAL (AS LEGAL-AID-COUNSEL FOR R-1) MR S HUSSAIN (r-2)
12	MACApp./331/2022 WITH LCR, B/O	CHANDRA KANTA KURMI, Versus TANA HALI TARA and 3 ORS,	MR. P SUNDI	MR SISHIR DUTTA MR.B D GOSWAMI MS M BORCHETIYA MS.P BORAH MR. S BISWAKARMA MR. S DUTTA MS G DAS MS. A LONGSU MR T DAS MR.S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2087/2025 FIXED	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	SC, FOREST
2	WP(C)/2100/2025 FIXED	FAZLUL HOQUE Versus UNION OF INDIA AND 6 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S.S. ROY, GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
3	WP(C)/2152/2025 FIXED	MOSTAFIZUR RAHMAN Versus THE UNION OF INDIA AND ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S.S. ROY, GA, ASSAM DY.S.G.I. SC, REVENUE
4	WP(C)/2172/2025 FIXED	SRI BIRAJ KOIRI Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
WITH				
5	WP(C)/2391/2025	DR BHASKAR SINGH Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
6	WP(C)/2374/2025 FIXED	M/S SHIV STEEL INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, GST DY.S.G.I.

ADMISSION

7	WP(C)/92/2023	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
8	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
9	WP(C)/2802/2024 FIXED	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
10	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
11	WP(C)/6977/2024 FIXED	SUBHADRA DOLEY PEGU @ INDIRA PEGU Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE
12	WP(C)/1467/2025 FIXED	BISWA RANJAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
13	WP(C)/1565/2025 FIXED	BITUPON DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	SC, FINANCE AND TAXATION
14	WP(C)/1749/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
15	WP(C)/1750/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
16	WP(C)/2127/2025 FIXED	PRANAY KUMAR BRAHMA AND ANR Versus STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MR. S AHMED P SINHA	GA, ASSAM SC, BTC SC, REVENUE
17	WITH WP(C)/1425/2025	ARUN KUMAR BRAHMA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN P SINHA	MS. P.R. MAHANTA, (R-1), SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. R.K. MUSAHARY (R- 2,3&6), SC, BTC SC, REVENUE MS. M BARMAN, (R-4&5), JR. GA, ASSAM
<u>BAIL HEARING</u>				
18	AB/3191/2024 FIXED	BAHAR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

ORDERS

19	Cont.Cas(C)/577/2014 FIXED,IN WP(C)/1568/2013 (D/O), WP(C)/2767/2014(D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
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HEARING

20	WP(C)/5801/2014 PART-HEARD, FIXED	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
21	WP(C)/404/2020 PART-HEARD	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
WITH I.A.(Civil)/703/2024 in WP(C)/404/2020		KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
22	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
23	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
24	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

25	WITH Cont.Cas(C)/463/2018	HASSEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
26	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
27	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
28	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
29	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
30	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
31	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
32	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
33	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE

34	Crl.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
35	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
36	WP(C)/6303/2013	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM MR. K. GOGOI
37	WP(C)/3490/2016 FIXED	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R--5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
38	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1477/2025	SIDDEK ALI AND ANR Versus THE STATE OF ASSAM.	MR. B CHOWDHURY MR. F A HASSAN	PP, ASSAM
2	WITH Bail Appln./860/2025	SIDDEK ALI AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
3	Bail Appln./1496/2025	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN M KALITA MR R BARMAN	SC, NCB
MOTION				
4	AB/1017/2025 FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR M H AHMED I AMIN	PP, ASSAM
ORDERS				
5	RFA/43/2017 WITH LCR, FIXED	ASOMIYA PRATIDIN and 2 ORS Versus SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)
6	FAO/65/2024 FIXED	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
	WITH I.A.(Civil)/2469/2024 in FAO/65/2024	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
7	I.A.(Civil)/1497/2024 FIXED in Mat.App./5417/2024	XXXXXXX Versus XXXXXXX	MR. M HASAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	MR. S R GOGOI (R2) PP, ASSAM

	WITH Mat.App./5417/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. M HASAN	
			HEARING	
8	RSA/139/2008 WITH LCR	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
9	RSA/161/2016 WITH LCR, FIXED	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
10	RSA/388/2017 WITH LCR, FIXED	MD JULHAZ AI Versus GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)
11	MFA/12/2019 WITH LCR, FIXED	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
12	WITH MFA/160/2019	M/S NUMALIGARH REFINARY LIMITED Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
13	MFA/61/2019 WITH LCR, FIXED	RAM PALAT Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. L DAS	MR. B SARMAH MR G GOSWAMI SC, NF RLY
14	RFA/72/2019 WITH LCR, B/O	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
15	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR G PATHAK(R-2) MR S DAS MS. P KALITA (R-2) FOR CAVEATOR
	WITH I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	WITH I.A.(Civil)/2279/2023 in MFA/24/2020	SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA
16	MFA/191/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
17	RFA/11/2022 WITH LCR	M/S SAHNI AGENCIES PRIVATE LTD. AND 2 ORS. Versus PUNJAB AND SIND BANK AND 3 ORS.	MR. S P ROY MR A K RAI MR A DAS MR. S ALAM	

18	Mat.App./40/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
	WITH I.A.(Civil)/2936/2023 in Mat.App./40/2022	XXXXXXX Versus XXXXXXX	MR. K SARMA MR. S BORUAH	MR. H R KHAN
19	CRP(IO)/23/2023	MADAN URANG AND 3 ORS. Versus BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	MR. A K GUPTA MR. R S MISHRA
20	RSA/70/2024 WITH LCR, B/O	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1130/2025	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
2 Bail Appln./1191/2025	ASADUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3 Bail Appln./1203/2025 WITH OFFICE NOTE, B/O	MUJIB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
4 Bail Appln./1273/2025 WITH OFFICE NOTE	SUNITA CHOUHAN Versus THE STATE OF ASSAM	MR. M BISWAS A GHOSAL S K DAS	PP, ASSAM
5 Bail Appln./1475/2025	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM	PP, ASSAM
6 Bail Appln./1476/2025	SHAHALOM ALI AND ANR Versus THE STATE OF ASSAM.	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
7 Bail Appln./1480/2025	AHALUDDIN RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
8 Bail Appln./1481/2025	SHRAWAN KUMAR KASWAN AND ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
9 Bail Appln./1482/2025	RUPAM KALITA Versus THE STATE OF ASSAM	MS. S E AHMED MR. J M DEKA MR D J DAS M AHMED	PP, ASSAM
10 Bail Appln./1484/2025	MD JABIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
11 Bail Appln./1485/2025	VANLAL VEBA @ VANLALVENA Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
12 Bail Appln./1486/2025	MD MAHODUL HASSAN @ HASSAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM

13	Bail Appln./1488/2025	BHANU RAM KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
14	Bail Appln./1489/2025	FARUK AHMED Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
15	Bail Appln./1490/2025	SALEK UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
16	Bail Appln./1494/2025	GURIYA KUMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
17	Bail Appln./1495/2025	HARADHAN RISHI DAS Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
18	Bail Appln./1497/2025	MORJINA AKHTAR Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
19	Bail Appln./1498/2025	ASLAM HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
20	Bail Appln./1499/2025	THANGKHAWLIEN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA A GHOSAL	PP, ASSAM
MOTION				
21	AB/1049/2025	SEEMA DEVI Versus THE STATE OF ASSAM	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./304/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
23	Bail Appln./550/2025 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL JALIL @ BOTAI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
24	Bail Appln./728/2025 WITH CASE RECORD(SCANNED COPY), B/O	ZAKIR HUSSAIN @ MD ZAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
25	Bail Appln./782/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
26	Bail Appln./846/2025 WITH CASE RECORD(SCANNED COPY)	AMINUR HUSSAIN Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	MR. F A HASSAN (R-2) PP, ASSAM
27	Bail Appln./886/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
28	Bail Appln./919/2025	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
29	Bail Appln./957/2025 FIXED	PRAKASH MUKTAN Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
30	Bail Appln./1029/2025 FIXED	BINIT MAJUMDAR AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
31	Bail Appln./1091/2025	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM

32	Bail Appln./1135/2025 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI P BORUAH	PP, ASSAM
33	Bail Appln./1150/2025 WITH CASE RECORD(SCANNED COPY)	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
34	Bail Appln./1166/2025 FIXED	ANKUR GOGOI AND ANR Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. C BARO	PP, ASSAM
35	Bail Appln./1264/2025	SAPIDUL ISLAM ALIAS SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
36	Bail Appln./1285/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAHIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
37	Bail Appln./1320/2025 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM

BAIL HEARING

38	AB/125/2025 FIXED	FOJOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M HOQUE	PP, ASSAM
39	AB/126/2025 FIXED	MD. MAHIBULLAH SK. Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
40	AB/252/2025 FIXED	PAKIJA KHATUN Versus THE STATE OF ASSAM	MD N ISLAM	PP, ASSAM
41	AB/544/2025 FIXED	DENIS DIENGNAN Versus THE STATE OF ASSAM	MR R ISLAM MR. H L SHANGEEISHO	PP, ASSAM
42	AB/733/2025 FIXED	BRAJ KISHORE Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
43	AB/766/2025 FIXED	RADO BUI Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI R L CHUTIA MR B DEORI	PP, ASSAM
44	AB/771/2025 FIXED	MD JUBBAR ALI SHEIKH @ ABDUL JUBBAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
45	AB/814/2025 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
46	AB/868/2025 FIXED	GIRDHARI LAL AGARWALA Versus THE STATE OF ASSAM	MR. A KABRA MS S GUPTA	PP, ASSAM

ORDERS

47	I.A.(CrI.)/452/2025 FIXED in Bail Appln./1328/2025 WITH Bail Appln./1328/2025	SUMIT DAS Versus THE STATE OF ASSAM SUMIT DAS Versus THE STATE OF ASSAM	MS. A BEGUM MS. P DAS MS. A BEGUM MS P DAS	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1483/2025	BABUL AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
2	Bail Appln./1491/2025	ABU HOSEN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
3	Bail Appln./1492/2025	SAIDUL SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR P DOLEY MS S JAIN	PP, ASSAM
4	Bail Appln./1493/2025	AJJUR RAHMAN AND ORS Versus THE STATE OF ASSAM.	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
MOTION				
5	AB/956/2025 FIXED	GAYATRI BEZBARUAH AND ANR Versus THE STATE OF ASSAM	MR. C CHOWDHURY MR. D GOSWAMI MR N K KASHYAP K H SAIKIA	PP, ASSAM
6	AB/960/2025 WITH OFFICE NOTE	SURJA BORO AND ANR Versus THE STATE OF ASSAM	B KHAKHLARY MS. K DEKA U SWARGIARY MR. N K ROY	PP, ASSAM
7	AB/1050/2025	KUDDUS ALI ALIAS KUDDUS ALI SK Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./282/2025 FIXED	JOYDEV MAJUMDER @ JAYDEV MAZUMDAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
9	Bail Appln./596/2025 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM

10	Bail Appln./1201/2025 WITH OFFICE NOTE	PRADIP BISWAS (DRIVER) AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
11	Bail Appln./1380/2025 FIXED	SRI KARAN KILLA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MS P GUPTA MS M ZOMUANPUII	PP, ASSAM
12	Bail Appln./1386/2025 FIXED	HITESWAR DEKA Versus THE STATE OF ASSAM	A KUNDU SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
13	Bail Appln./1405/2025 FIXED	NASIR UDDIN SHEIKH @ NASIRUDDIN SEIKH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/156/2024	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
15	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
16	AB/1057/2024	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR. B SHARMA MR. H DAS MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
	WITH I.A.(CrI.)/434/2025 in AB/1057/2024	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
17	AB/554/2025 FIXED	MD NUR AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/741/2025	FARUK ALI Versus THE STATE OF ASSAM	MR N AHMED MR N AHMED MS. S DEVI	PP, ASSAM
19	AB/796/2025	SRI FATIK DAS Versus THE STATE OF ASSAM	MR. K SINGHA W AKHTAR M DEVI	PP, ASSAM
20	AB/918/2025 FIXED	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
21	AB/971/2025 FIXED	SRI KANGKAN KALITA AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
22	AB/993/2025 FIXED	SRI BIJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
23	AB/1007/2025 FIXED	MD MANJUL HOQUE Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
<u>HEARING</u>				
24	CrI.Rev.P./416/2012 WITH LCR 3 FILES	ISAK ALI and 7 ORS Versus EKLAS ALI and ANR.	MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY MS G SARMAH MR B KAUSHIK	MR. M H RAJBARBHUIYAN MS. S PARBIN MR. W RAHMAN PP, ASSAM

25	Crl.Rev.P./599/2012 WITH LCR 2 FILES	MD. SOURAB JAHIR LASKAR Versus S K DEY and ANR.	DR.B AHMED MD.F H LASKAR MR.N HAQUE MRK UDDIN MR.A RAHMAN	PP, ASSAM
26	Crl.Rev.P./73/2013 WITH LCR 4 FILES	MD. ABDUL MALIK @ MILIK and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
27	Crl.Pet./178/2018	MAHBUB AHMED LASKAR @ MEHBUB AHMED LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	MR. M K SHARMA MS. L DEVI PP, ASSAM
28	Crl.Pet./848/2018 WITH LCR 1 FILE(SCANNED COPY)	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
29	Crl.Pet./299/2019	DHRUBAJIT BHUYAN AND 13 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MRS. R S DEURI J RABHA MR J C DAS PP, ASSAM
30	Crl.Pet./811/2019 WITH LCR 1 FILE	GAUTAM CH. BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
31	Crl.Pet./504/2020 WITH LCR 1 FILE	ARIF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
32	Crl.Pet./592/2020 WITH LCR 1 FILE	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR. A K BHUYAN (r-2) MS. N CHOUDHURY (r-2) MR. M BORAH (r-2) MR. A KHOUND (r-2) MS B BORA (r-2) MR J DAS (r-2) PP, ASSAM MR N K DEV NATH (r-2)
33	Crl.Rev.P./395/2022 WITH LCR 1 FILE	JOYNAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. M H LASKAR MR. A B T HAQUE MR Z I CHOUDHURY MR Z I CHOUDHURY L P BORAH T R OVUNG	MS. R CHOUDHURY (R-2) MR N RAHMAN (R-2) PP, ASSAM

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